



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27th February, 2023

NOTICE

Please take notice that all the matters listed in the Court – II on 28th February, 2023 at 10:30 AM will be taken up after pronouncement of Order i.e I.A. No. 2966 of 2020 in Comp. App. (AT) No. 346 of 2018 **With** Comp. App. (AT) No. 177 of 2022 listed on 28th February, 2023 in the Supplementary Cause list as item no.1 & 2 in the Court of Chairperson.

By order of Hon'ble Chairperson

-Sd/-

Registrar